

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 26th September, 2014

No. HC.VII-100(Pt.-II)/2010/7039/A: Hon'ble the High Court has been pleased to *exempt* Shri Utpal Rajkhowa, Chief Judicial Magistrate, Morigaon & Shri Ratnadip Bhattacharjee, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati, from attending the **Seminar, organised jointly by the High Court of Manipur and Manipur Judicial Academy, scheduled to be held on 19th & 20th October, 2014 at the Seminar Hall of the High Court of Manipur and has further been pleased to nominate Shri Lohit Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi & Smti. Munmun B. Sarma, Secretary, District Legal Services Authority, Kamrup (M), Guwahati, to attend the said Seminar in places of Shri Utpal Rajkhowa & Shri Ratnadip Bhattacharjee.**

The details of the Seminar will be uploaded in the official website of the Gauhati High Court (at the link : 'Training Notice') in due course.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-100(Pt.-II)/2010/7040 - 7058/A dated 26.09.14

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to this Registry's Notification No. HC.VII-100(Pt.-II)/2010/6892/A, dated 23.09.2014)

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. **The Registrar General, High Court of Manipur at Imphal, Mantripukhri.**
5. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
6. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
7. **The District & Sessions Judge, Kamrup (M), Guwahati / Morigaon / Darrang, Mangaldoi. He / she is requested to inform the concerned officer(s) accordingly.**
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. **The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur at Imphal, Mantripukhri.**
10. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
11. **Shri Utpal Rajkhowa, Chief Judicial Magistrate, Morigaon**
12. **Shri Lohit Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi**
13. **Shri Ratnadip Bhattacharjee, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati**
14. **Smti. Munmun B. Sarma, Secretary, District Legal Services Authority, Kamrup (M), Guwahati**
15. The Administrative Officer, Judicial Academy, Assam.
16. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
19. The CA to Registrar General, Gauhati High Court, Guwahati.
20. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

26-09-14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM